## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For Orders	433(e)/433 (f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. M MOHAMEY IBRAHIM

9845405248

Chtronic

Counsel for petitioner is present. He has filed two sets of copies. He is directed to serve notice on the respondents by collecting from the Registry.

List it on 10.04.2017.

MEMBER (J)

MEMBER (T)